

National Company Law Tribunal

Allahabad Bench




Allahabad

CA No.8/2016 in CP No.10/3/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 20.10.2016

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT: u/s 58 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	KARTIKEYA SARAN	Lawyer	Petitioner	
2	A. T. Pandey	Advocate	Petitioner	
3	ROHAN PRADHAN	OFFICER (LEGAL)	Petitioner	

Order dated 20.10.2016

CA No.8/2016 in CP No.10/3/2015: Jaypee Infratech Ltd

Cash Flow Statement and Minutes of the Committee are filed. The Learned Counsel also brought to our notice that the company made a proposal for payment of deposits to depositors. For hearing on the above matters, matter is listed on 15.11.2016. Interim order is extended till that date.

The matter shall be listed on 15.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016